



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 21.03.2025

NOTICE

Please take notice that the following matters listed in the Court – II on 20.03.2025 were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) No. 47 & 85 of 2023 Part Heard	Nanda Kishore Behera & Anr. Vs. Jay D Superstructure Pvt. Ltd. & Ors.	20.03.2025	24.04.2025
2.	Comp. App. (AT) No. 203 - 206 of 2023 (With Defects) Part Heard	G. R. Buildhomes Pvt. Ltd. Vs. The Administrator of UG Hotels & Resorts Ltd. (Sh. Manmohan Sarin, Former Hon'ble Chief Justice) & Ors. With	20.03.2025	17.04.2025
3.	Comp. App. (AT) No. 229 of 2023 Part Heard	Bhalinder Ghai & Ors. Vs. U.G. Hotels and Resorts Ltd. & Ors. With	20.03.2025	17.04.2025
4.	Comp. App. (AT) No. 244 of 2023 Part Heard	Umesh Phalpher Vs. U.G. Hotels and Resorts Ltd. & Ors.	20.03.2025	17.04.2025

By order of Hon'ble Chairperson
-Sd/-
Registrar